

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

LIBRARY

O.A. No. 350/00 803 /2016

In the matter of :-

An application Under Section 19 of the
A. T. Act, 1985;

- And -

In the matter of:-

Rabin Kumar Ray, Son of Late Ramesh
Chandra Ray, aged about 53 years,
working as Office Supdt. Under
SSE/Signal/RHA, Eastern Railway,
residing at Railway Qtr. No. 118/T,
Foreman Colony 1st Avenue,
Kanchrapara, P.O. Kanchrapara, P.S.
Bispur, District 24 Parganas (N), Pin -
743145.

...Applicant

- Versus -

1. Union of India, through the General
Manager, Eastern Railway, 17, N. S.
Road, Kolkata - 700001.
2. The Chief Signal & Telecom
Engineer, Eastern Railway, 17, N.S.
Road, Kolkata - 700001.

3. The Senior Divisional Personnel Officer, Eastern Railway, Sealdah Division, Kolkata - 700014.
4. The Senior Divisional Signal & Telecom Engineer, Eastern Railway, Sealdah Division, Kolkata - 700014.
5. Sri S. Naskar, SSE/Tele/CNL/Store, Eastern Railway, Sealdah Division, and Enquiry Officer.

...Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/00803/2016

Date of order: 14.8.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

(Rabin Kr. Roy v. Eastern Railway)

For the Applicant

Mr. K. Sarkar, Counsel

For the Respondents

Mr. S. Chatterjee, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Since a letter seeking withdrawal of the O.A. has been preferred by the applicant, it is dismissed as withdrawn with consent of both sides.

2. The O.A. is thus dismissed as withdrawn.

(Bidisha Banerjee)
Judicial Member

SP